

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **20.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/617/2020
NAME OF PETITIONER : DBS Bank India Ltd
NAME OF RESPONDENT : Easun Products India Pvt Ltd
SECTION : Sec 7 Of IBC 2016

ORDER

The Petitioner / Financial Creditor is represented by Mr. M. Praveen Kumar, Advocate and the Respondent is represented by Ms. Varuni Mohan, Advocate through video conferencing platform.

Learned Counsel for the Respondent represents that they do not have a copy of the Board Resolution passed by the Corporate Debtor on the enhancement of the loan by the Applicant.

The Respondent is permitted to file counter after serving a copy of the same to the other side on or before the next date of hearing.

List this matter on **12.08.2021** for filing counter and disposal.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)